NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 25.11.2021 (THURSDAY) COURT OF CHAIRPERSON (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 967 of 2021	Babulal Aggarwal Director of Drishti India Ltd. Vs. Manish Kumar & Ors.	S. Premchandra	
2.	Comp. App. (AT) (Ins) No. 968 of 2021	Rescom Mineral Trading FZE Vs. Sanjai Kumar Gupta & Anr.	Kumar Anurag Singh	

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By order of Hon'ble Chairperson -sd/-Registrar